

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 48/12 & IA 49/12 in
D.F.R. No. 1796 of 2011**

Dated: 13th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Agri Gold Project Ltd & Ors.

....Appellant (s)

Versus

A.P.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Mullapudi Rambabu

ORDER

**I.A. Nos. 48/12 & IA 49/12 in
(Condone delay Applications)**

Issue notice to the Respondents returnable on 21.02.2012.

Dasti service is permitted.

Post the matter on **21.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk